

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:295

ANSWERED ON:17.03.2015

OLD AGE HOMES

Dubey Shri Nishikant ;Kashyap Shri Virender

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes under implementation for running and maintenance etc. of Old Age Homes in the country;
- (b) the number of Old Age Homes along with the number of beneficiaries, State-wise;
- (c) the funds allocated and released for running and maintenance of Old Age Homes and the amount of funds utilized by the implementing agencies during each of the last three years and the current year, State and agency-wise;
- (d) whether the number of old age homes in the country are adequate to accommodate the increasing number of old age persons and if not, the reaction of the Government thereto; and
- (e) whether the Government has any proposal to enhance the financial assistance to such homes, if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAWAAR CHAND GEHLOT)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 295 to be answered on 17.03.2015.

(a) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants are given for running and maintenance of Old Age Homes, Day Care Centres, Mobile Medicare Units etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organisations, Institutions or Organisations set up by the Government as autonomous/ subordinate bodies, Government Recognised Educational Institutions, Charitable Hospitals/ Nursing Homes, and Recognised Youth Organisations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations. The Scheme inter-alia, provides for financial assistance of Rs. 6,67,000/- for maintenance of Old Age Home for 25 destitute older persons.

(b) A statement showing the number of old age homes alongwith the number of beneficiaries covered under the Scheme of IPOP during the last three years and current year, State-wise is at Annexure-A.

(c) A statement showing the funds allocated and released for running and maintenance of Old Age Homes and the amount of funds utilised by the implementing agencies under the Scheme of IPOP during the last three years and current year, State and Agency-wise is at Annexure-B.

(d) This Ministry is not maintaining data centrally regarding the number of all old age homes existing in the country. However, Section 19(1) of the Maintenance and Welfare of Parents and Senior Citizens Act 2007 mandates that the State Government may establish and maintain such number of Old Age Homes at accessible places as it may deem necessary in a phased manner, beginning with at least one in each district to accommodate a minimum of one hundred fifty senior citizens who are indigent. Pursuant to this provision, it is for the State Governments to make assessment of the requirement of old age homes keeping in view the number of indigent Senior Citizens in each district.

(e) The cost norms of financial assistance in respect of Old Age Homes has been revised, w.e.f. 01.04.2015. The details are as under:-

Item	Old rate	Revised rate
	w.e.f 01.04.2008	w.e.f.01.04.2015

Old Age Home Rs. 6,67,000/- Rs. 11,94,500/-